

ITEM NO.2

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1086/2021

JITENDRA SINGH

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(IA No. 150615/2023 - MODIFICATION OF COURT ORDER)

Date : 06-10-2023 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s) Mr. Vishwajit Singh, Sr. Adv.
Ms. Veera Kaul Singh, AOR
Mr. Pankaj Singh, Adv.
Ms. Ridhima Singh, Adv.
Ms. Vibha Bhat, Adv.

For Respondent(s) Mr. Siddharth Dave, Sr. Adv.
Ms. Jemtiben Ao, Adv.
Mrs. Pragya Baghel, AOR
Mr. Vishal Banshal, Adv.

Mr. Anuvrat Sharma, AOR
Mr. Ajay Kumar Prajapati, Adv.
Ms. Alka Sinha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

I.A. No. 150615 OF 2023

This application has been filed seeking modification of the order dated 08.09.2022. The relevant portion of the order is reproduced hereunder :-

" XXX

Additionally, we would like to impose a further condition that the appellant shall not visit the District in which the occurrence has taken place."

The modification has been sought because the applicant has to attend the case, being Sessions Trial No. 181 of 2018, before the Court of Additional Sessions Judge - IV, District Deoria, Uttar Pradesh, therefore, liberty to appear before the said court relaxing the said condition of bail has been prayed for.

After hearing learned counsel for the parties, we relax the bail condition to the extent that the applicant is permitted to go and participate in the court proceedings a day prior to the date so fixed before the Court for his presence or on such date of hearing on which his presence is required.

It is made clear that the applicant shall not visit the neighbourhood of the place of occurrence. As and when the applicant shall visit to attend the court proceedings, he shall report to the jurisdictional police station, where the concerned court is situated, both on reaching and leaving the place.

With the aforesaid modification of the order dated 08.09.2022, the application stands disposed of.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER